

CITY CIVIL COURT MUMBAI  
COURT 14 ADDL. SESSION JUDGE  
HHJ. SMT. SONALI P. AGARWAL  
CIVIL CAUSE LIST DATED 23.09.2020

URGENT MATTERS

SRNO	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	288/12	MR. BEG YUSUF AMIR Vs JUMA MASJID OF BOMBAY TRUST AND ORS.	E.ANANDAN
2	SUIT	4514/11	STATE BANK OF INDIA Vs SHIVAJI B MAHAGADE	GOENKA LAW ASSOCIATES  MS PATIL GANGARKAR AND CO.
3	SUIT	6889/03	MESSRS NOMAAB DEVELOPERS Vs KEDAR DARSHAN CO-OP HSG SOC LTD	M S A BHARAT AND CO  M.R.GOANKAR AND DM GAONKAR